

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2580
ANSWERED ON 2ND AUGUST, 2018

DRIVING TEST ON SIMULATOR

2580. SHRI SUNIL KUMAR SINGH:
SHRIMATI SANTOSH AHLAWAT:
SHRI A.T. NANA PATIL:
SHRI SUMEDHANAND SARSWATI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has made a new rule of driving test on simulator for defensive driving before issuance of driving license in view of the rising incidents of road rage in the country;
- (b) if so, the details thereof;
- (c) the number of States where said scheme has been introduced in the country, State-wise;
- (d) whether it is mandatory for the driving license holders to appear for this test;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) No, Madam. No such rule of driving test on simulator has been made.

(c) to (f) However, the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989 do not prohibit the use of simulator by the licensing authority to test the driving skill of a candidate.
